

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1996/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 5th April, 2018.

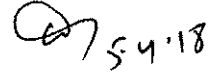
Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/04-2017/01, dtd. 03.04.2018.

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 04.04.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

